

(b) the action Government contemplate to take to improve the standard of education in these schools for more boys going into N D A. and justifying the training/education of the Sainik Schools?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) :

(a) and (b). There has been no fall in the number of candidates from Sainik Schools appearing for the Class X examination. For Class XI and Class XII, Sainik Schools offer only the Science stream keeping in view the requirements of the National Defence Academy examination. According to the Rules, only those boys are admitted to Class XI, who secure at least 55% marks in Science and Maths and at least 50% marks in aggregate. As this Rule was introduced in 1982-83, the number of students appearing for Class XII is less compared to those appearing for Class X. On an average the percentage of boys securing marks above 60% in the XII examination is over 40% and is considered reasonable. The figure of Sainik Schools students selected for the NDA fluctuates from year to year and, on an average about 30% of the NDA's intake is provided by the Sainik Schools.

2. The Sainik Schools Society, which administers these schools, is conscious of the need for constant improvement in the schools. The terms and conditions of the staff and the facilities provided by the schools are kept under review. A Committee headed by the Adjutant General, Army Headquarters, is studying the working of the Sainik Schools.

Wage Settlement between IDPL and its Unions

***213. SHRI P. R. KUMARA-MANGALAM :**

SHRI K. PRADHANI :

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) whether it is a fact that in the Indian Drugs and Pharmaceuticals Ltd. (IDPL) the wage settlement has not yet been signed by all the Unions;

(b) whether the INTUC Unions have been kept out from the final negotiations ;

(c) whether he is aware that the approval that has been given to the draft settlement, has been with reduction and that the IDPL workmen are totally dissatisfied with the same ; and

(d) the action his Ministry is taking in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The

I.D.P.L. has reported that all the registered unions functioning in its various units were associated with wage negotiations. The wage revision proposals submitted by IDPL management were approved by the Government with marginal changes due to which there was discontentment initially among the workers in a few units. This has since been resolved and the wage agreement has already been signed in conciliation in some of the units. It has also been reported that the agreement will be signed in the remaining units shortly.

New method for doubling output of Telephone units

***214. SHRI CHINTA MOHAN:** Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) whether Indian Telephone Industries has invented a new method for doubling output of telephone units and if so, the details thereof and follow up action taken ; and

(b) when this new invention is going to be put to use ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :

(a) and (b). Proposals have been mooted and are under the consideration of the Board of Directors of the Indian Telephone Industries Limited for setting up manufacturing capacity of 5 lakh lines of Digital Electronics switching Equipment each at their Bangalore and Palghat Units. The estimated capital cost of the project at Bangalore is Rs. 67.45